

TRIPURA JUDICIAL ACADEMY
TRIPURA : AGARTALA

No.F.14(5)-TJA/2015-18/ 3814-25

Dated, Agartala, the 9th March, 2018.

N O T I F I C A T I O N

Hon'ble the Chief Justice, High Court of Tripura has been pleased to nominate Hon'ble Mr. Justice S. Talapatra, Judge High Court of Tripura to attend the National Conference on Commercial Disputes – 2018, scheduled to be held on **24th & 25th March, 2018** at Tamil Nadu State Judicial Academy (TNSJA) Regional Centre, Madurai.

By order,

sd/-

(A. Debbarma)
Registrar (Judicial)
High Court of Tripura
I/C Director, Tripura Judicial Academy

Copy to: -

01. The Registrar General, High Court of Madras, Chennai (Email: regrgenl@nic.in).
02. The Director, Tamil Nadu State Judicial Academy, No. 30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai-600028 (Email: tnsja.tn@nic.in/tnsja.tn@gmail.com).
03. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centre, Alagar Koil Road, K. Pudur, Madurai-625002 (E-mail: tnsja.rc.mdu@gmail.com).
04. The Registrar (Vigilance), High Court of Tripura, Agartala.
05. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
06. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
07. The Senior Protocol Officer, High Court of Tripura, Agartala.
08. The Joint Registrar, High Court of Tripura, Agartala;
09. The Deputy Registrars, High Court of Tripura, Agartala;
10. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship.
11. The Secretary attached to the Registrar General, High Court of Tripura, Agartala.
12. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura & Tripura Judicial Academy.

09/03/18
Registrar (Judicial)
High Court of Tripura
I/C Director, Tripura Judicial Academy